

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. No. 63 of 1996.

Monday this the 6th October, 1997.

CORAM:

HON'BLR MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

1. S. Renuka,  
Kadavila Veedu,  
VP 7/15, Peyad,  
Thiruvananthapuram  
Formerly working as Casual Mazdoor,  
Department of Telecom.
2. J. Vijayakumar,  
Nediavila Lakshmi Vilasam,  
Kurisumuttom, Peyad,  
Thiruvananthapuram,  
Formerly working as Casual Mazdoor,  
Department of Telecom. .. Applicants

(By Advocate Mr. Sasidharan Chempazhanthiyil)

Vs.

1. Sub Divisional Engineer, Telephones  
West - II Sub Division,  
Thiruvananthapuram -35.
2. Sub Divisional Engineer - Phones,  
Poojappura Sub Division,  
Poojappura, Thiruvananthapuram.
3. General Manager, Telecom,  
Telecom District,  
Thiruvananthapuram.
4. Assistant Labour Commissioner (Central)  
Office of the Regional Labour Commissioner,  
Kalathiparambil Road, Kochi-16.
5. Shri Thankappan, formerly Assistant  
Engineer(Phones) Trunk Automatic  
Exchange, Thiruvananthapuram, now at  
Peyad, Thiruvananthapuram.
6. Chief General Manager, Telecom,  
Kerala Circle, Thiruvananthapuram-33.
7. Director General, Telecommunications  
New Delhi.
8. Union of India represented by its  
Secretary, Ministry of Communications,  
New Delhi. .. Respondents

(By Advocate Shri TPM Ibrahim Khan, SCGSC)(for R.1-4 & R.6-8)

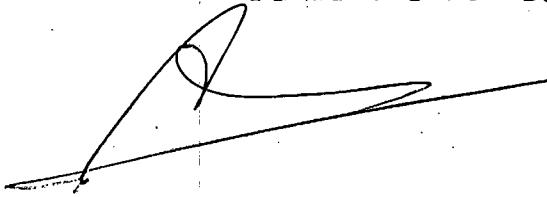
The application having been heard on 6th October  
1997, the Tribunal on the same day delivered the following:

ORDER

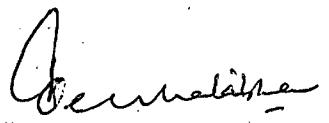
HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

The issues raised in this original application are stated to be pending consideration before the Supreme Court in Special Leave Petitions filed against O.A.1027/91 and O.A. 1402/93. After a decision is rendered by the Supreme Court the applicants may raise their contentions in the light of the decision of the Supreme Court. Accordingly, the application is disposed of reserving the right of the applicants to agitate their grievances if any, before the appropriate forum at the appropriate time. No costs.

Dated the 6th October, 1997.



A.M. SIVADAS  
JUDICIAL MEMBER



P.V. VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

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